

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 46/(MAH)/2014
CA No.

CORAM:

Present:

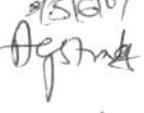
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.06.2017

NAME OF THE PARTIES: Mr. Akula Gauri Shankar
V/s.
M/s. Crompton Greaves Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 634A of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS. MURALI	Adv. for petitioner	
2.	A. Gauri Shankar	petitioner	
3.	Zubin Behramkandiani	Adv. for Rep	
4.	Gandhar Raikar	" R-1	

ORDER

CP No.46/634A/ NCLT/MB/MAH/2014

Though the matter was posted for orders today, this matter again being heard from both sides on the doubt this bench has. Since the doubts have been cleared from the Counsel of either side, this matter is reserved for orders.

In the meanwhile, the parties are at liberty to file written submissions, if any, within four days hereof.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)